

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 319 OF 2017
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APPEAL NO. 321 OF 2017

Dated: 2nd May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

TANGEDCO ... **Appellant(s)**
Vs.
Tamilnadu Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Proxy counsel for
Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

ORDER

Learned counsel for the appellant seeks four weeks more time to file rejoinder. She may take steps to file the same on or before 31.05.2018 after serving copy on the other side.

List these matters on **30.07.2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member